NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	For orders on Affidavit of R-1.	397 / 398	Asianet Network Pvt. Ltd. & 3 Others Vs. Kannada Prabha Publications Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M.SUNILRAJA 9884827646	Respondent 2 60 4	um
2-	Agricua Chanua 9880769856	Petitioner	Aghine.
	Robert Gard	Respondent no. 1	18

ORDER

Counsel for petitioner is present. Counsel for Respondents are also present. For passing order on Affidavit filed by the petitioners for permission to infuse of funds, list it on 16/11/2017.

Member (T)

Member (J)